

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1862  
ANSWERED ON 11/03/2025**

**PRIVATIZATION OF NIRDPR**

**1862. SHRI ASADUDDIN OWAISI:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering the privatization of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad;**
- (b) if so, the details thereof including its rationale and current status;**
- (c) whether the Government has assessed the impact of such privatization on NIRDPR's role in rural development, research, and capacity building;**
- (d) the number of employees and pensioners currently associated with NIRDPR and the measures being considered for their welfare in case of privatization; and**
- (e) whether consultations have been held with stakeholders, including employees, researchers and rural development experts, before taking a decision and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) & (b): Based on the recommendations of the Department of Expenditure (DoE), a proposal is under consideration for the gradual disengagement of NIRD&PR from the Ministry of Rural Development (MoRD) in terms of financial support and administrative control to make it financially independent for exploring self-sustaining revenue streams. This disengagement aims to transform NIRD&PR into a Center of Excellence/Deemed University engaged in training and research.**

**(c) to (e) : Evaluation Study was done by Administrative Staff College of India (ASCI), Hyderabad. As on date, there are 221 employees and 331 pensioners in NIRD&PR. Further, the process for preparation of Draft Cabinet Note (DCN) seeking disengagement of NIRD&PR from MoRD follows a consultative approach, involving Inter-Ministerial consultations, NIRDPR's Executive Council meetings and stakeholders discussions etc.**

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